

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI. A. S. SAYYAD  
COURT 52 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 30-06-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE CBI	100025/2016	The State CBI ACB Vs Vasant Gopinath Sarvade and another	SPP Mr.Sandeep Singh  Adv.Holambe-Patil-A/1, Adv.Patkar-A/2
<b>( Main Matter REMAND APPLN CBI/0100019/2015)</b>				
<b><u>REPLY/SAY</u></b>				
2	SPL CASE CBI	100033/2018	The State of CBI, ACB Vs Vijay Pandurang Chaudhary @ Ajay R. Patil and another 1	SPP Sandeep Singh  Adv.Rahul Arote
<b>( Main Matter REMAND APPLN CBI/0100147/2018)</b>				
<b><u>APPEARANCE</u></b>				
3	SPL.CASE	100485/2020	CBI ACB Mumbai Vs Amardeep Kapoor Singh Rana	PP

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